

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 314

(IB)- 1238(ND)2019

IA/1729/2020 & IA/4310/2020

IN THE MATTER OF:

M/s. Arcee Trading Corporation

...Applicant/Petitioner

Versus

M/s. Dev Landcon Pvt. Ltd.

...Respondent

SECTION : 9 of IBC Code, 2016

Order Delivered on 21.10.2020

CORAM:

**CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Mr. Sabhoy Chaudhary for CD, Mr. Sanyam Jain for FC

ORDER

Renotify this case on 09.11.2020.


**(T.S Singh)
(Court Officer)**